

SL. No.10

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/9/2021, IA (IBC)/10/2021, IA (IBC)/27/2021 in CP(IB) No.110/9/HDB/2019
NAME OF THE COMPANY	Indira Priyadarshini Hydro Power Pvt Ltd
NAME OF THE PETITIONER(S)	Andritz Hydro Pvt Ltd
NAME OF THE RESPONDENT(S)	Indira Priyadarshini Hydro Power Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/9/2021, IA (IBC)/10/2021 and IA (IBC)/27/2021

Present: Ld. Counsel Mr. T. Ravichandran for the Applicant/RP.

Ld. Counsel Mr. Rajashekar Rao Salvaji for the Respondent.

At the request of the Ld. Counsel for the Respondent, **matter is adjourned to 25.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)